

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF AUGUST-2021

DATE OF HEARING 02.08.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	1073208/30	Opp. No. AMD-164282	M/s. United Overseas Trade Mark Co. / Mr. Gulraj Vaswani, Jaipur, Rajasthan V/s M/s. Kaveri Hotels Pvt. Ltd., Rajkot	11.00 a.m.
2	1253884/42	Opp. No. AMD-193683	M/s. United Overseas Trade Mark Co. / M/s. Chokhi Dhani, Jaipur, Rajasthan V/s M/s. Kaveri Hotels Pvt. Ltd., Rajkot	11.00 a.m.

DATE OF HEARING 03.08.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	2232554/30	Opp. No. AMD-812362	M/s. G.D. Bansal & Associates, Jaipur / Mr. Bhagwan Das Mangnani S/o. Sh. Kishan Lal Mangnani, Rajasthan V/s M/s. Gautam & Company, Jaipur / M/s. Shree Sai Kripa Grah Udyog, Bikaner	11.00 a.m.
2	1914478/12	Opp. No. AMD-786536	M/s. Tradesafe Intellectual Property Organisation Pvt., Ahmedabad / M/s. Atul Auto Limited, Rjakot V/s Mr. V. Gopalakrishna, Advocate, Bangalore / M/s. Impact Safety Glass Works Pvt. Ltd., Bangalore	11.00 a.m.

3	1859710/05	Opp. No. AMD-771671	M/s. T.C.Patel & Co., Ahmedabad / M/s. Sunshine Tiles Co. Pvt. Ltd., Morbi, Gujarat V/s M/s. Sun Pharmaceutical Industries Ltd, Mumbai	11.00 a.m.
4	3060160/35	Opp. No. AMD-903170	M/s. J.D. shah & Associates, Vadodara / Mr. Nishil Kishore Tanwani, Vadodara V/s Mr. Gaurav Soni, Advocate, Ahmedabad / M/s. L.R. Deoomal & Co., Vadodara	11.00 a.m.
5	2292952/07	Opp. No. AMD-820725	Mr. Anil Kumar Sharma (Advocate), Jaipur / Mr. Kamal Kumar Jain, Rajasthan V/s Mr. Lokesh Kumar Aggarwal, Delhi / M/s. Simla Chemicals Pvt. Ltd., New Delhi	11.00 a.m.
6	2235935/05	Opp. No. AMD-820857	M/s. D.C. Dani & Associates, Ahmedabad / Mr. Sandip Rajendranath Bhargava, Ahmedabad V/s M/s. B.N. Poojari, Mumbai / M/s. Centaur Pharmaceuticals Private Limited, Mumbai	11.00 a.m.
7	2504344/05	Opp. No. AMD-877390	M/s. Superfastaction Regn. Service, Surat / M/s. Medicorp Pharmaceutical, Surat V/s M/s. Khaitan & Co., Mumbai / M/s. Lupin Limited, Mumbai	11.00 a.m.
8	2712990/18	Opp. No. AMD-910680	M/s. Superfastaction Regn. Service, Surat / Mr. Gautam Kanhaiyalal Tekriwal, Surat V/s M/s. Anand And Anand., New Delhi	11.00 a.m.
9	2853187/01	Opp. No. AMD-947311	M/s. Tradesafe, Ahmedabad / M/s. Kunvarji Growth Corporation Llp, Ahmedabad V/s M/s. Chadha And Chadha, New Delhi	11.00 a.m.

10	2851900/05	Opp. No. AMD-946815	M/s. R. R. Shah & Co., Ahmedabad / M/s. Reliance Formulation Pvt. Ltd., Ahmedabad V/s M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai	11.00 a.m.
11	3190792/37	Opp. No. AMD-982923	M/s. Bhansali & Associates, Ahmedabad / M/s. Swagat Infrastructure Pvt Ltd, Ahmedabad V/s Mr. Sudhir Bhardwaj (Adv), Delhi / Mr. Vinod Kumar Gupta, Delhi	11.00 a.m.
12	2610794/30	Opp. No. AMD-909975	M/s. Raval & Co., Ahmedabad / Mr. Dalchand Ramlal Shah, Navsari V/s M/s. Worldwide Registration Bureau., New Delhi / M/s. Jugal Kishore Harbans Lal, Delhi	11.00 a.m.
13	2605019/30	Opp. No. AMD-846231	Mr. Yash Suryawala, Vadodara / Mr. Sunil Chelani, Baroda V/s M/s. Shah IP, Ahmedabad / M/s. Shantushti Shakes & More, Ahmedabad	11.00 a.m.
14	2438674/35	Opp. No. AMD-841774	Mr. Yash Suryawala, Vadodara / Mr. Sunil Chelani, Baroda V/s M/s. Shah IP, Ahmedabad / M/s. Shantushti Shakes & More, Ahmedabad	11.00 a.m.

DATE OF HEARING 04.08.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	1967224/36	Opp. No. AMD-822627	M/s. K.C. Patel & Co., Ahmedabad / M/s. Miraj Products Pvt. Ltd., Rajasthan V/s M/s. M. P. Mirchandani & Co., Mumbai / M/s. Moraj Building Concepts Private Limited, Navi Mumbai	11.00 a.m.

2	2618792/44	Opp. No. AMD-852692	M/s. Cogito Legal, Ahmedabad / M/s. Ancient Healing Wellness Private Limited, Ahmedabad V/s M/s. Gautam & Company, Jaipur / M/s. Ganga Thai Spa, Jaipur	11.00 a.m.
3	2621525/44	Opp. No. AMD-852691	M/s. Cogito Legal, Ahmedabad / M/s. Ancient Healing Wellness Private Limited, Ahmedabad V/s M/s. Gautam & Company, Jaipur / M/s. Ganga Thai Spa, Jaipur	11.00 a.m.
4	2941210/35	Opp. No. AMD-860407	Mr. Gaurav Soni, Advocate, Ahmedabad / Ms. Sangita Bhati W/o. Narendra singh Bhati V/s Mr. Sharad Agrawal, Jodhpur / M/s. Ladusingh And Gyansingh Agro Industries, Jodhpur	11.00 a.m.
5	2128405/07	Opp. No. AMD-806195	M/s. K.C. Patel & Co., Ahmedabad / M/s. Shyam Industries, Ahmedabad V/s M/s. Harsh Electricals, Thane	11.00 a.m.
6	2707880/05	Opp. No. AMD-907730	M/s. K.C. Patel & Co., Ahmedabad / M/s. Baroque Pharmaceuticals Pvt. Ltd., Anand, Gujarat V/s M/s. T.C.Patel & Co., Ahmedabad / M/s. Avensis Exim Pvt. Ltd., Ahmedabad	11.00 a.m.
7	3757988/34	Opp. No. AMD-948472	Mr. Gaurav Pandya, Jamnagar / Mr. Nirmalbhai Prakashbhai Jesani, Jamnagar V/s M/s. Indo Overseas Trade Mark Co., Ahmedabad / M/s. Urmin Products Private Limited, Ahmedabad	11.00 a.m.
8	2533457/05	Opp. No. AMD-903629	M/s. Gautam & Company, Jaipur / Dr. Shrawan Kumar Kharinta, Sikar V/s M/s. C. Daniel & Gladys, Chennai / A.D. Padmasingh Isaac, Chennai	11.00 a.m.

9	3870961/29	Opp. No. AMD-962113	M/s. H K Acharya And Company, Ahmedabad / Mr. Sharma Vishwas Arunkumar Trading As Kamrit Farms, Ahmedabad V/s M/s. Jehangir Gulabbhai & Bilimoria & Daruwalla, Mumbai / M/s. Bunge India Private Limited, Mumbai	11.00 a.m.
10	2714618/24	Opp. No. AMD-894873	M/s. Superfastaction Regn. Service, Surat / Mr. Gopal D. Akbari, Surat V/s M/s. Makhija & Associates., Thane / Mr. Janardan Kurade, Prasad J. Kurade, Rukhmini J. Kurade, Pune	11.00 a.m.
11	2735099/43	Opp. No. AMD-899936	M/s. G.D Bansal & Associates, Jaipur / M/s. Goyal Fashions Pvt. Ltd., Jaipur V/s M/s. Quest IP, Gurgaon / M/s. IHHR Hospitality Pvt. Ltd., New Delhi	11.00 a.m.
12	2934011/02	Opp. No. AMD-951949	M/s. S.S. Advocates & Company, Ahmedabad / Mr. Asik Majidbhai Galaria, Ahmedabad V/s M/s Quest IP, Gurgaon / M/s. Asian Paints Limited, Mumbai	11.00 a.m.
13	2053315/07	Opp. No. AMD-802881	Mr. Rajesh R. Soni, Ahmedabad / Mr. Ketan Kumar Kurjibhai Patel, Rajkot V/s M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Perfect Engineering Corporation, Ahmedabad	11.00 a.m.
14	3172028/23	Opp. No. AMD-901902	M/s. Superfastaction Regn. Service, Surat / M/s. Shree Nidhi Industries, Surat V/s M/s. Vidhani Associates, New Delhi / M/s. Somany Ceramics Limited, New Delhi	11.00 a.m.

DATE OF HEARING 05.08.2021

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	2284576/05	Opp. No. AMD-817668	M/s. G. D. Bansal & Associates, Jaipur / M/s. Curosis Healthcare Pvt. Ltd., Jaipur V/s M/s. Wockhardt Limited, Mumbai	11.00 a.m.
2	2277829/35	Opp. No. AMD-818265	Mr. Sharad Agrawal, Jodhpur / Mr. Anurag Ajmera S/o. Sh. Suresh Ajmera, Jodhpur V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. P.D. Silk Mills, Mumbai	11.00 a.m.
3	2176254/03	Opp. No. AMD-817200	M/s. Brahmbhatt & Associates, Ahmedabad / M/s. Ayukalp Uap Pharma Pvt. Ltd., Ahmedabad V/s M/s. K.G.Bansal & Co., New Delhi / M/s. Ayur Herbals Pvt Ltd., New Delhi	11.00 a.m.
4	2177311/07	Opp. No. AMD-804821	M/s. M.N. Shah & Co., Ahmedabad / Mr. Mangtulan N. Harlalka, Surat V/s M/s. Superfastaction Regn. Service, Surat	11.00 a.m.
5	2177748/05	Opp. No. AMD-798330	M/s. K.C. Patel & Co., Ahmedabad / Mr. Anilbhai Bhandari, Ahmedabad V/s M/s. Remfry & Sagar, Gurgaon	11.00 a.m.
6	2192017/05	Opp. No. AMD-817597	Mr. Jignesh K. Majithiya, Advocate, Rajkot / Mr. Hiteshbhai Laljibhai Rathod, Rajkot V/s Mr. Rahul Rajput, Ludhiana / M/s. Tasmad (I) Pvt. Ltd., Chandigarh	11.00 a.m.

7	2607227/05	Opp. No. AMD-887787	M/s. Technoleg-IPR (Advocates), Nadiad / M/s. Biosafe Lifecare Pvt. Ltd., Ahmedabad V/s M/s. Sun Pharmaceutical Industries Limited, Mumbai	11.00 a.m.
8	2570534/05	Opp. No. AMD-903316	M/s. G. D. Bansal & Associates., Jaipur / Ms/. The Envision, Jaipur V/s M/s. Sun Pharma Laboratories Limited, Mumbai	11.00 a.m.
9	3337159/05	Opp. No. AMD-918461	M/s. Tradesafe, Ahmedabad / M/s. Smart Laboratories Pvt. Ltd., Ahmedabad V/s V. Ravi, Advocate., Chennai / M/s. Micro Labs Limited, Karnataka	11.00 a.m.
10	3537553/25	Opp. No. AMD-894996	M/s. Labdhi Kochar & Associates, Ahmedabad / Mr. Kishan Lalitkumar Somaiya, Rajkot V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Felix Impex Pvt Ltd, New Delhi	11.00 a.m.
11	3099689/19	Opp. No. AMD-903421	M/s. K.C. Patel & Co., Ahmedabad / Mr. Shantilal D. Patel, Gujarat V/s M/s. United Legal Services, Mumbai / M/s. Prism Johnson Limited, Maharashtra	11.00 a.m.
12	3542465/25	Opp. No. AMD-928042	M/s. H K Acharya And Company, Ahmedabad / M/s. Shree Ram Vastra Bhandar NX, Ahmedabad V/s Mr. Pranav Thakkar, Ahmedabad / Mr. balkrishna B shah, Ahmedabad	11.00 a.m.
13	713839/07	Rect.No. AMD-262422	M/s. Ashish Trade Mark Services, Agra, U.P. / Mr. Brijesh Kumar Sharma , Rajasthan V/s M/s. G.D. Bansal & Associates, Jaipur / M/s. Subhash Sharma	11.00 a.m.

			S/o. Sh. Mohan Singh, Trading As : M/s. Subhash Engineering Works, Rajasthan	
14	2150771/05	Opp. No. AMD-888428	M/s. B.D. Shukla & Company, Ahmedabad / M/s. Stallion Laboratories Private Limited, Ahmedabad V/s M/s. Vishesh and Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	11.00 a.m.

DATE OF HEARING 09.08.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	1999464/35	Opp. No. AMD-801035	Mr. Hiral C. Joshi, Mumbai / Mrs. Neetaben Samrbhai Dave, Bhavnagar V/s Mr. P.K. Arora, Agra (U.P.) / M/s. National Textile Corporation Limited, New Delhi	11.00 a.m.
2	1983602/05	Opp. No. AMD-796536	M/s. Troikaa Pharmaceuticals Ltd, Ahmedabad V/s M/s. Medley Pharmaceuticals Ltd, Mumbai	11.00 a.m.
3	1981730/03	Opp. No. AMD-781289	M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Vini Cosmetics Private Limited, Ahmedabad V/s M/s. Anand And anand, New Delhi	11.00 a.m.
4	1978643/24	Opp. No. AMD-798298	M/s. Superfastaction Regn. Service, Surat / Ms. Anjana Viek Bansal, Surat V/s M/s. Karni Trade Marks, Surat / M/s. Rridhima Sarees Private Limited, Surat	11.00 a.m.
5	1998265/30	Opp. No. AMD-795824	M/s. H K Acharya And Company, Ahmedabad / Mr. Satish Motilal Thakkar, Gujarat V/s	11.00 a.m.

			M/s. G.S. Rijhwani & Co., Mumbai / M/s. Anand Foods, Indore	
6	1993105/09	Opp. No. AMD-809323	Mr. Hiren U. Trivedi, Ahmedabad / M/s. Silve Touch Technologies Ltd., Ahmedabad V/s M/s. Advance Appliances (INDIA), Delhi	11.00 a.m.
7	2852931/05	Opp. No. AMD-809323	M/s. B.D. Shukla & Company, Ahmedabad / M/s. Dellwich Healthcare LLP, Ahmedabad V/s M/s. Daswani & Daswani, Kolkata / M/s. Mankind Pharma Limited, New Delhi	11.00 a.m.
8	3164999/05	Opp. No. AMD-913300	M/s. Hiren Thakkar & Associates, Ahmedabad / M/s. Ornage Nutraceutical Pvt. Ltd., Ahmedabad V/s M/s. Fox Mandal & Associates, Bangalore	11.00 a.m.
9	3442316/25	Opp. No. AMD-884883	Mr. Vanchinathan, Chennai / Mr. Surendra Champalal Jain, Ahmedabad V/s M/s. Lalji Advocates, Delhi / Mr. Sunil Kumar, Delhi	11.00 a.m.
10	4148558/35	Opp. No. AMD-997396	Ms. Kanika Jain, Delhi / Mr. Patel Maheshkumar Trikambhai, Surat V/s Dhanani Kirankumar Prafulbhai, Surat / M/s. Khedut Haat, Surat	11.00 a.m.
11	2879223/03	Opp. No. AMD-980021	M/s. K.C. Patel & Co., Ahmedabad / M/s. Nirja Group, Ahmedabad V/s M/s. Mehta Legal, Ahmedabad / Mr. chutraram Nemaram Gehlot, Mr. Narpat Lal And Mr. Hans Raj, Rajasthan	11.00 a.m.
12	3537570/35	Opp. No. AMD-894997	M/s. Labdhi Kochar & Associates, Ahmedabad / Mr. Kishan Lalitkumar Somaiya, Rajkot V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Felix	11.00 a.m.

			Impex Pvt. Ltd, New Delhi	
13	1627687/04	Opp. No. AMD-749705	M/s. G.D. Bansal & Associates, Jaipur, Mr. Mukesh Kumar Agrawal S/o. Sh. Heera lal Agrawal, Jaipur V/s R.K. Dewan & Company, Mumbai / M/s. Hindustan Petroleum Corporation Ltd, Mumbai	11.00 a.m.
14	1760477/05	Opp. No. AMD-763235	M/s. Claris Lifesciences Limited, Ahmedabad V/s Taj Trade Marks Pvt. Ltd., Agra, (U.P.) / M/s. Safety Footwear India Private Limited, Agra, (U.P.)	11.00 a.m.

DATE OF HEARING 10.08.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	2724300/05	Opp. No. AMD-916488	M/s. Mehta Legal, Ahmedabad / Dr. Parul Alkeshbhai Parikh, Ahmedabad V/s M/s. Cipla Limited, Mumbai	11.00 a.m.
2	1976355/05	Opp. No. AMD-792621	M/s. B.D. Shukla & Company, Ahmedabad / Mr. Manish Manubhai Shah, Ahmedabad V/s M/s. Remfry & Sagar, Gurgaon	11.00 a.m.
3	1976970/34	Opp. No. AMD-780875	M/s. K.C. Patel & Co., Ahmedabad / M/s. Miraj Business Development Pvt. Ltd., Rajasthan V/s M/s. Anand And Anand., New Delhi	11.00 a.m.
4	1967222/34	Opp. No. AMD-780690	M/s. K.C. Patel & Co., Ahmedabad / M/s. Miraj Business Development Pvt. Ltd., Rajasthan V/s M/s. Anand And Anand., New Delhi	11.00 a.m.

5	1964989/34	Opp. No. AMD-781313	M/s. K.C. Patel & Co., Ahmedabad / M/s. Miraj Business Development Pvt. Ltd., Rajasthan V/s M/s. Anand And Anand., New Delhi	11.00 a.m.
6	1976651/34	Opp. No. AMD-780876	M/s. K.C. Patel & Co., Ahmedabad / M/s. Miraj Business Development Pvt. Ltd., Rajasthan V/s M/s. Anand And Anand., New Delhi	11.00 a.m.
7	2277474/04	Opp. No. AMD-892837	M/s. Gautam & Company, Jaipur / Mr. Ram Prakash Sharma, Jaipur V/s M/s. Lalji Advocates, Delhi / Mr. Manish Kawatra, Delhi	11.00 a.m.
8	3744474/09	Opp. No. AMD-957825	Mr. Gaurav Soni, Advocate, Ahmedabad / M/s Tarang Technology Through Mr. Jay Kumar Amarnani And Mr. Lakshman Singh Baghela, Jodhpur, Rajasthan V/s M/s. Puthran & Associates, Chennai / M/s. K.G. Denim Limited, Tamil Nadu	11.00 a.m.
9	3314270/29	Opp. No. AMD-881364	Mr. P. K. Arora, Agra (U.P.) / M/s. Shree Anu Milk Products Limited, Jaipur V/s M/s. Lalji Advocates, Delhi / M/s. Patanjali Ayurved Limited, Uttarakhand	11.00 a.m.
10	3314270/29	Opp. No. AMD-881402	Mr. P. K. Arora, Agra (U.P.) / M/s. Shree Anu Milk Products Limited, Jaipur V/s M/s. Bansal & Company, NCR Delhi / M/s. Patanjali Ayurved Limited, Uttarakhand	11.00 a.m.
11	3314270/05	Opp. No. AMD-918457	M/s. K.C. Patel & Co., Ahmedabad / M/s. Startos Healthcare Pvt. Ltd., Ahmedabad V/s Mr. V. Ravi, Advocate., Chennai / M/s. Micro Labs Limited,	11.00 a.m.

			Karnataka	
12	2929810/09	Opp. No. AMD-865775	Mr Mrugeshkumar Anandjibhai Mavani, Advocate, Rajkot / Mr. Nileshbhai Bhikhabhai Kapuriya, Rajkot V/s M/s. IPR House.Com, West Bengal / M/s. Ram Ratna Wires Limited, Mumbai	11.00 a.m.
13	1801418/05	Opp. No. AMD-799791	Y.J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Ltd, Ahmedabad V/s M/s. D K Lalwani & Co., New Delhi / M/s. Combatic Global Caplet Pvt. Limited, Sonapat	11.00 a.m.
14	1816240/30	Opp. No. AMd-797782	M/s. Y.J. Trivedi & Co, Ahmedabad / M/s. Ahmedabad District Co-Op Milk Producer's Union Ltd., Ahmedabad V/s M/s. Tradesafe, Ahmedabad / M/s. Shree Bhagwati Flour Mills Pvt. Ltd.	11.00 a.m.

DATE OF HEARING 11.08.2021

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	1950198/41	Opp. No. AMD-823454	M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. AAA IT Solutions Pvt. Ltd., Ahmedabad V/s M/s. Worldwide Intellec, New Delhi / M/s. NIS Sparta Limited, Navi Mumbai	11.00 a.m.
2.	1950152/16	Opp. No. AMD-795555	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Interactive Manpower Solutions Pvt. Ltd., Ahmedabad V/s Mr. Sharad Agrawal, Jodhpur, / M/s. Indian Map Service, Jodhpur	11.00 a.m.
3.	1837475/41	Opp. No. AMD-769714	M/s. Gautam & Company, Jaipur / M/s. Shri Pranay Agarwal, Jaipur	11.00 a.m.

			V/s M/s. G. D. Bansal & Associates, Jaipur / M/s. Vimlesh Meena W/O. Bhim Singh Meena, Jaipur	
4.	1955965/30	Opp. No. AMD-790483	Mr. Kamal V. Verma, Advocate, Kutch / M/s. Shri Rakesh Kumar Jain, Kutch V/s M/s. Tradesafe, Ahmedabad / M/s. Aastha Salt Industries Pvt. Ltd., Gandhidham	11.00 a.m.
5.	1956965/05	Opp. No. AMD-796723	M/s. B. D. Shukla & Company, Ahmedabad / M/s. Rakesh Khagendra Chandra Bhattacharjee, Ahmedabad V/S M/s. G.S. Rijhwani & Co., Mumbai, / M/s. V.S.International Pvt. Ltd., Mumbai	11.00 a.m.
6	1807849/30	Opp. No. AMD-764247	M/s. Gautam & Company, Jaipur / M/s. Shri Radheyshyam Jaju, Jaipur V/s M/s. Taj Trade Mark Pvt. Ltd., Agra, (U.P.) / M/s. SFC Foods (P) Ltd. Radrapur	11.00 a.m.
7	1807849/30	Opp. No. AMD-765512	M/s. Gautam & Company, Jaipur / M/s. Shri Radheyshyam Jaju, Jaipur V/s M/s. Taj Trade Mark Pvt. Ltd., Agra, (U.P.) / M/s. Jaju Pharmaceuticals (P) Ltd. (UP)	11.00 a.m.

DATE OF HEARING 12.08.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	2669924/18	Opp. No. AMD-906999	M/s. K.C. Patel & Co., Ahmedabad / Mr. Chhogalal L Purohit, Ahmedabad	11.00 a.m.

			V/s M/s. Ramdev Food Products Pvt. Ltd., Ahmedabad	
2	2669925/18	Opp. No. AMD-907535	M/s. K.C. Patel & Co., Ahmedabad / Mr. Chhogalal L Purohit, Ahmedabad V/s M/s. Ramdev Food Products Pvt. Ltd., Ahmedabad	11.00 a.m.
3	3306422/05	Opp. No. AMD-987574	Mr. P. K. Arora, Agra (U.P.) / M/s. Susheel Yarns Private Limited, Rajasthan V/s M/s. Charak Pharma Pvt Ltd., Mumbai	11.00 a.m.
4	2161954/05	Opp. No. AMD-887330	M/s. Gautam & Company, Jaipur / M/s. Priority Pharmaceuticals Pvt.Ltd., Jaipur V/s M/s. Mace Corporate Associates, New Delhi / M/s. Adips Laboratories Pvt. Ltd., Delhi	11.00 a.m.
5	2927717/29	Opp. No. AMD-938802	M/s. G. D. Bansal & Associates, Jaipur / M/s. Lotus Dairy Products Private Limited, Jaipur V/s M/s. Mahtta & Co., Ludhiana / M/s. Shivalik Foods (India), Kurali, Punjab	11.00 a.m.
6	1816241/30	Opp. No. AMD-797783	M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Ahmedabad District Co-Op Milk Producer's Union Ltd, Ahmedabad V/s M/s. Tradesafe, Ahmedabad / M/s. Shree Bhagwati Flour Mills Pvt. Ltd. Ahmedabad	11.00 a.m.
7	1821954/30	Opp. No. AMD-807968	M/s. Gautam & Company, Jaipur / Mr. Shri Kamlesh Agarwal, Rajasthan V/s M/s. Amarjit & Associates, New Delhi / M/s. Bikaji Foods International Ltd., Rajasthan	11.00 a.m.

DATE OF HEARING 17.08.2021

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	3049008/30	Opp. No. AMD-867770	M/s. T.C.Patel & Co., Ahmedabad / Mr. Arvindbhai R. Patel, Anand, Gujarat V/s M/s. C. Daniel & Gladys, Chennai / M/s. Aachi Spices & Foods, Chennai	11.00 a.m.
2	3251982/30	Opp. No. AMD-874817	M/s. T.C.Patel & Co., Ahmedabad / Mr. Irfanbhai A. Khatri, Gujarat V/s Mr. Kirit F. Dantani, Ahmedabad / M/s. Avtar Flour Depot, Ahmedabad	11.00 a.m.
3	3247812/41	Opp. No. AMD-869219	M/s. K.C. Patel & Co., Ahmedabad / M/s. Shri Balaji Kelavani Mandal, Junagadh, Gujarat V/s M/s. Dhruv & Associates, Vadodara / M/s. Pansuriya Education Trust, Dist. : Gir Somnath, Gujarat	11.00 a.m.
4	3220013/20	Opp. No. AMD-877025	M/s. K.C. Patel & Co., Ahmedabad / M/s. Signature Laminates Pvt. Ltd., Ahmedabad V/s M/s. Tas & Co., Mubmai / M/s. Aica Laminates India Pvt Ltd., New Delhi	11.00 a.m.
5	3220012/19	Opp. No. AMD-877024	M/s. K.C. Patel & Co., Ahmedabad / M/s. Signature Laminates Pvt. Ltd., Ahmedabad V/s M/s. Tas & Co., Mumbai / M/s. Aica Laminates India Pvt Ltd., New Delhi	11.00 a.m.
6	2006119/26	Opp. No. AMD-788279	M/s. Superfastaction Regn. Service, Surat / Mr. Nandkishore Natwerlal Bardolia, Surat V/s M/s. R.K. Dewan & Co., Mumbai / M/s. Lace Makers India, Surat	11.00 a.m.

7	1924437/30	Opp. No. AMD-806058	M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Janus Global Trade Private Limited, Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Sula Viney Ards Pvt. Ltd., Mumbai	11.00 a.m.
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DATE OF HEARING 18.08.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	3372002/03	Opp. No. AMD-883721	M/s. Total Registration Services, Bhilwara / Mr. Durgesh Shakhla, Rajasthan V/s M/s. Kajal Dulhan Mehendi Centre, Surat	11.00 a.m.
2	3408341/29	Opp. No. AMD-888094	M/s. Gautam & Company, Jaipur / M/s. Mother Grains LLP, Jaipur V/s M/s. United Overseas Trade Mark Co., New Delhi / M/s Mother Dairy Fruit And Vegetable Private Limited, Delhi	11.00 a.m.
3	3421733/05	Opp. No. AMD-889277	M/s. B. D. Shukla & Company, Ahmedabad / Mr. Navnitbhai Punjiram Modi, Ahmedabad V/s M/s. VHB Medi Sciences Limited, Mumbai	11.00 a.m.
4	2824004/19	Opp. No. AMD-895773	M/s. Regal IPR Associates, Rajkot / M/s. Om Lamcoat Pvt. Ltd., Gujarat V/s M/s. Arora And Arora, New Delhi / M/s. Jagran Micro Motors Ltd., Kanpur (U.P.)	11.00 a.m.
5	3427142/30	Opp. No. AMD-886983	Mr. Rakesh Gandhi, Rajasthan / Mr. Nathu Singh Rajpurohit, Rajasthan V/s	11.00 a.m.

			M/s Worldwide Registration Bureau, New Delhi / M/s. Shakti Bhog Foods Limited, New Delhi	
6	2902238/25	Opp. No. AMD-948216	Mr. Harsh Bakulesh Gandhi, Ahmedabad/ M/s. D. P. Ahuja & Co., Calcutta V/s M/s. Biswanath Hosiery Mills Ltd., Calcutta	11.00 a.m.
7	1949308/30	Opp. No. AMD-821059	M/s. K.C. Patel & Co., Ahmedabad / Ms. Lataben Balchand Shah, Surat V/s Mr. Devanshu Jain Adv., Delhi / Mr. Mohit Kumar Mittal, Delhi	11.00 a.m.
8	1924436/29	Opp. No. AMD-806057	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Janus Global Trade Private Limited., Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Sula Vineyards Pvt. Ltd., Mumbai	11.00 a.m.

DATE OF HEARING 23.08.2021

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	3054501/19	Opp. No. AMD-864571	Mr. Dakshesh B. Mehta, Advocate, Ahmedabad / M/s. Cera Sanitaryware Limited, Ahmedabad V/s M/s. K. C. Patel & Co., Ahmedabad / M/s. Shaileshbhai D. Kaila, Rajkot	11.00 a.m.
2	3056545/11	Opp. No. AMD-854540	M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Symphony Limited, Ahmedabad V/s Mr. Rajesh Vallakkat, Bangalore / M/s. Shelke Beverages Private Limited, Pune	11.00 a.m.
3	3071381/31	Opp. No. AMD-856927	Mr. Mihir A. Surti, Advocate, Ahmedabad / Mr. Mahendrabhai Ambalal Patel, Ahmedabad	11.00 a.m.

			V/s M/s. K.C. Patel & Co., Ahmedabad / M/s. R.K. Agro Industries, Surendranagar, Gujarat	
4	3071967/07	Opp. No. AMD-871691	M/s. T.C. Patel & Co., Ahmedabad / Mr. Nitesh Bhupatbhai Solanki, Surat V/s Mr. P.K. Arora, Agra (U.P.) / M/s. Siyaram Silk Mills Limited, Mumbai	11.00 a.m.
5	3073485/24	Opp. No. AMD-845062	M/s. G.S. Rijhwani & Co., Mumbai / M/s. Vimal Syntex Pvt. Ltd., Rajashtan V/s M/s. Reliance Industries Limited, Mumbai	11.00 a.m.
6	2882710/05	Opp. No. AMD-852735	Mr. Sanjeev Kumar, Delhi / M/s. Kingscure India Private Limited, Jaipur V/s M/s. The Acme Co., New Delhi / M/s. Pretty Petals Private Limited, New Delhi	11.00 a.m.
7	2651871/35	Opp. No. AMD-912045	M/s. G.S. Rijhwani & Co., Mumbai / Mrs. Sameera Shameer Panjwani V/s Rao & Rao, Secunderabad / M/s. Vishal Food Products, Hyderabad	11.00 a.m.

DATE OF HEARING 24.08.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	2019482/05	Opp. No. AMD-785065	M/s. B.D. Shukla & Company, Ahmedabad / M/s. Sundyota Numandis Pharmaceuticals Private Limited, Ahmedabad V/s Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare	11.00 a.m.

			Limited, Ahmedabad	
2	2136270/03	Opp. No. AMD-809939	Mr. Sharad Agrawal, Jodhpur / M/s. Nushar India Future Tech Pvt. Ltd., Jodhpur V/s Gautam & Company, Jaipur / M/s. Shree Santosh Traders, Jaipur	11.00 a.m.
3	2154814/05	Opp. No. AMD-794577	M/s. D.C. Dani & Associates, Ahmedabad / M/s. Votary Laboratories (INDIA) Limited, Vadodara V/s Mr. Rahul Rajput, Advocate, Ludhiana / M/s. Parasol Laboratories (INDIA) Pvt. Ltd., Chandigarh	11.00 a.m.
4	2157306/16	Opp. No. AMD-813086	M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Rainbow Papers Limited, Ahmedabad V/s Mr. Ashok Kumar J. Daga, Advocate, Chennai / M/s. Rainbow Enterprises, Chennai	11.00 a.m.
5	2209538/09	Opp. No. AMD-830876	M/s. Mehta Legal, Ahmedabad / M/s. Electra Accumulators Private Limited, Vapi, Gujarat V/s Shelter Bureau Of Intellectual Property, Delhi / Mr. Sushil Kumar, Pune	11.00 a.m.
6	1824360/30	Rect. No. AMD-263554	M/s. G.D. Bansal & Associates, Jaipur / M/s. Raj Kumar Agarwal S/o. Late. Sh. Chandra Bhan Goyal, Jaipur V/s Mr. Harsh Marwah, Jaipur / M/s. Jugal Kishore Agarwal, Rajasthan	11.00 a.m.
7	1999517/30	Opp. NO. AMD-834637	M/s. Tradesafe, Ahmedabad / M/s. Harihar Food Private Limited, Ahmedabad V/s M/s. G.S. Rijhwani & Co., Mumbai / M/s. Ganesh Tea Enterprises, Mumbai	11.00

DATE OF HEARING 25.08.2021

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	2225743/19	Opp. No. AMD-815455	M/s. Parker & Parker Company, Ahmedabad / Mr. Hareshkumar Karamshibhai Patel, Ahmedabad V/s M/s. Lall Lahiri and Salhotra, Gurgaon, Haryana / M/s. Oberoi Hotels Pvt. Ltd., New Delhi	11.00 a.m.
2	2042636/09	Opp. No. AMD-823040	M/s. Trade Mark Registration Service, Jaipur / Mrs. Poonam Devi, Rajasthan V/s Mr. P.K. Arora, Agra, (U.P.), / Mr. Shiv Lal Gandhi, Gwalior	11.00 a.m.
3	2042636/09	Opp. No. AMD-823725	M/s. Trade Mark registration Service, Jaipur / Mrs. Poonam Devi, Rajasthan V/s M/s. Lalji Advocates, Delhi / M/s. Ferro & Singh Industrial Co., New Delhi	11.00 a.m.
4	2042133/30	Opp. No. AMD-857137	M/s. Y.J. Trivedi & Co., Ahmedabad / Mr. Kumarlal Meghraj Tahelyani, Gujarat V/s M/s. Sushant M. Singh & Associates, New Delhi / M/s. Amira Pure Foods Private limited, New Delhi	11.00 a.m.
5	2166985/06	Opp. No. AMD-831827	M/s. G.D. Bansal & Associates, Jaipur / M/s. M.P.K. Steels (I) Pvt. Ltd., Jaipur V/s M/s. Mahtta & Co., Ludhiana / M/s. Raj Steel Rolling Mills, Punjab	11.00 a.m.
6	1935223/24	Opp. No. AMD-788272	M/s. Gautam & Co., Jaipur, M/s. Shri Vishnu Bhimsaria, Rajasthan V/s M/s. G.S. Rijhwani & Co., Mumbai / M/s. Jiajee Woolfab (INDIA) Rajasthan	11.00 a.m.

7	1936756/25	Opp. No. AMD-788994	M/s. Karni Trade Marks, Surat / Mr. Ranjeet Singh Surana, Surat V/s M/s. Sanjay Drashtee & Co., Surat / M/s. Rajnesh S. Mehta, Pune	11.00 a.m.
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DATE OF HEARING 26.08.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	2033793/05	Opp. No. AMD-809320	M/s. D.C. Dani & Associates, Ahmedabad / M/s. HBC Life Sciences Pvt. Ltd., Gandhinagar, Gujarat V/s M/s. Blue Cross Laboratories Ltd, Mumbai	11.00 a.m.
2	3213068/11	Opp. No. AMD-876415	Mr. Harsh Marwah, Jaipur / Mr. Ashok Sharma, Jaipur V/s Mr. Abhay Kumar Shukla, Advocate, Pune / Mr. Vikas D. Dangat, Pune	11.00 a.m.
3	3178567/24	Opp. No. AMD-872783	M/s. G.S. Rijhwani & Co., Mumbai / M/s. Vimal Polyrich Suitings Pvt. Ltd., Rajasthan V/s M/s. Reliance Industries Limited, Mumbai	11.00 a.m.
4	2022895/01	Opp. No. AMD-810988	M/s. Raval & Co., Ahmedabad / Mr. Pareshkumar Shivabhai Patel, Gujarat V/s M/s. Kamal Garg & Associates, Delhi / M/s. HPM Chemicals & Fertilizers Ltd. Delhi	11.00 a.m.
5	3054770/35	Rect. No. AMD-263448	M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Eminds Adcom Pvt. Ltd., Ahmedabad V/s M/s. Eminds Legal, Gurgaon / M/s. EMinds Legal, Gurgaon, Haryana	11.00 a.m.

6	1936074/05	Opp. No. AMD-778550	M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd, Ahmedabad V/s M/s. PMG Associates, Cochin / M/s. Zolute Healthcare, Kochin, Kerala	11.00 a.m.
7	1808150/35	Opp. No. AMD-783332	M/s. Karni Trade Marks, Surat / M/s. Ranjeet Singh Surana, Surat V/s M/s. Sanjay Drashtee & Co., Surat / M/s. Rajnesh S. Mehta, Pune	11.00 a.m.

**Link for video conference will be sent to you in advance through
your registered e-mail**
